	-			(Please click h		,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
51. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	2	124723394	2	124723394	33.59	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	7	81078098	7	81078098	21.83	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	137	28218430	137	14148574	3.81	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	19963634	3	19963634	5.38	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	54	132650649	54	131408164	35.39	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	Annexure 9
Total		203	386634205	203	371321864	100.00	0	15312341	0	